...Respondent(s)

IN THE HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

CM(8246/2024) IN OWP 1392/2014, CM(2042/2024)

MST. SAYDA AND ANOTHER

...Petitioner(s)/Appellant(s)

Through: Mr. Sheikh Imtiyaz, Advocate

Vs

STATE OF JAMMU AND KASHMIR AND OTHERS

Through:

CORAM:

HON'BLE MS JUSTICE MOKSHA KHAJURIA KAZMI, JUDGE



Instant application has been filed seeking restoration of the writ petition bearing OWP No. 1392/2014 which came to be dismissed for want of prosecution in terms of order dated 22.11.2024.

Issue notice to the respondents returnable within a period of four weeks.

Requisite steps for service within one week.

List on 21.02.2025.

(MOKSHA KHAJURIA KAZMI) JUDGE

SRINAGAR 23.12.2024 Aamir